NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch	. MOHD SHARIEF TARIQ, MEMBER	 R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/1/2016	
NAME OF THE PETITIONER(S)	: Shankar Sundaram	
NAME OF THE RESPONDENT(S)	: M/s Amalgamations Private Limited & 22 Others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	I
K. RAVI R. MURUGAN AYSHWARYA R. FIR. MURARI THRYMBAK KANNANI Krisha Srinivasan	For M/s. Rugen + Ary. Cocinsel for Pelition Sr. Adv. 3 for R Hdv. 3 for R For S. Ranasubrananan	29-26 M
geetz: Ara Dwarokerk. P.	6 Association. Counsel for Respondent NOS. 1, 3, 4, 6, 7, 8, 9, 10, 11, 13 6 16	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has completed the final arguments. Matter is posted for arguments of the Respondent. Put up on 23.02.2018 at 10.30 A.M.

-selr

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk